

INFORMATION OF FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA UNDER SECTION 4(1) OF THE RIGHT TO INFORMATION ACT, 2005

(i) Section 4(1)(b(i) Particulars of Organisation, Functions and Duties

A. Particulars of Organisation :

The Food Safety and Standards Act, 2006 was enacted in 2006 in order to consolidate all the laws relating to food and to establish the Food Safety and Standards Authority of India (FSSAI), for laying down science-based standards for articles of food and for regulating their manufacture, storage, distribution, sale and import, for ensuring availability of safe and wholesome food for human consumption in the Country.

The Food Authority was established in 2008 under Food Safety and Standards `Act, 2006. The Composition of Food Authority is prescribed in Section 5 of the FSS Act. It provides that the Food Authority shall consist of a Chairperson and the following twenty two members out of which one – third shall be women, namely:-

(a) Seven members, not below the rank of a Joint Secretary to the Government of India, to be appointed by the Central Government, to respectively represent the Ministries or Departments of the Central Government, dealing with-

- (i) Agriculture,
- (ii) Commerce,
- (iii) Consumer Affairs,
- (iv) Food Processing,
- (v) Health,
- (vi) Legislative Affairs,
- (vii) Small Scale Industries, who shall be Members ex officio.

(b) two representatives from the food industry of which one shall be from small scale industries;

(c) two representatives from consumer organizations;

(d) three eminent food technologists or scientists;

(e) five members to be appointed every three years, on rotation, one each in seriatim from the Zones as specified in the First Schedule to represent the States and the Union territories;

(f) two persons to represent farmers' organizations;

(g) one person to represent retailers' organizations.

Section 5 also prescribes the qualifications for appointment of its Chairperson and other Members.

The Chief Executive Officer (CEO) is the legal representative and Member Secretary of the Food Authority.

The Ministry of Health and Family Welfare, Government of India, is the administrative Ministry of Food Safety and Standards Authority of India (FSSAI). The Chairperson and Chief Executive Officer of FSSAI are appointed by the Central Government.

Section 11 of the FSS Act provides for establishment of the Central Advisory Committee (CAC) and Section 12 delineates its functions. The primary mandate of the Committee is to advise the Authority on the work programme, prioritization of work, identification of potential risks and knowledge management. The CAC ensures close co-operation and co-ordination among the Food Authority, the State enforcement agencies and the organizations operating in the field of food.

Section 13 of the Food Safety and Standards Act, 2006 provides for establishment of subject specific Scientific Panels which consist of independent scientific experts to act as the risk assessment bodies and give their considered scientific opinion. The Scientific Panels choose a Chairperson from amongst its members. At present there are 19 subject specific Scientific Panels. These have been reconstituted recently.

Section 14 of the Food Safety and Standards Act, 2006 provides for the constitution of a Scientific Committee comprising the Chairpersons of the Scientific Panels and six independent scientific experts not belonging to any of the Scientific Panels. The Committee is responsible for providing scientific opinion to the Food Authority, general co-ordination necessary to ensure consistency of the scientific opinion and in particular with regard to the adoption of working procedures and harmonisation of working methods of the Scientific Panels. The Scientific Committee provides opinion on multi-sectoral issues falling within the competence of more than one Scientific Panels and also sets up working groups on issues which do not fall within the competence of any of the Scientific Panels. The Scientific Committee chooses a Chairperson from amongst its members.

Location: As per provisions of Food Safety and Standards Act, 2006, the Headquarter of the Food Authority is located at New Delhi, whereas Regional Offices and Laboratories are located at following places:

1. Regional Offices:
 - (i) Northern Region –New Delhi
 - (ii) Western Region-Mumbai
 - (iii) Southern Region-Chennai
 - (iv) Eastern Region-Kolkata

- (v) North Eastern Region- Guwahati
- 2. Sub-regional Offices
 - (i) Kochi
 - (ii) Tuticorin
- 3. Laboratories
 - (i) National Food Laboratory , Delhi-NCR –Indirapuram, Ghaziabad
Extension Centre- Raxaul, Bihar
 - (ii) National Food Laboratory, Kolkata
Extension Centre-Sonauli , UP

State Food Safety Commissioner and other Authorities : The Act also provides for Food Safety Commissioner for each State/UT and enforcement personnel such as Designated Officers, Food Safety Officers under him. Machinery for adjudication includes Adjudicating Authorities and Appellate Tribunals. The States/UTs are responsible for creation and filling up of necessary posts required for effective implementation of the Act in the respective State/UT.

Tenure of Members- As specified in Section 7 of the Food Safety and Standards Act , 2006, as amended *vide* Food Safety and Standards (Amendment) Act, 2008 , the Chairperson and the Members, other than *ex officio* Members , shall hold office for a term of three years from the date on which they enter upon their offices and shall be eligible for re-appointment for a further period of three years:

Provided that the Chairperson shall not hold office as such after he has attained the age of sixty-five years.

Remuneration of Chairperson and Members- Remuneration of the Chairperson and Members of the Food Authority are governed by the Food Safety and Standards Authority of India (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2008 .

Appointment and removal of Members - As specified in sub-section 4 of Section 5 of the Food Safety and Standards Act, 2006 as amended *vide* Food Safety and Standards (Amendment) Act, 2008 , appointment of Chairperson and the Members, other than *ex officio* Members, is made by the Central Government on the recommendations of the Selection Committee .

Section 6 specifies the composition of the Selection Committee for the purpose of selection of Chairperson and the Members , other than *ex-officio* Members of the Food Authority . The Committee is headed by Cabinet Secretary.

Removal of the Chairperson and Members of the Food Authority is governed by Section 8 of the Food Safety and Standards Act, 2006

B. Duties and functions of the Food Authority :

The duties and functions of the Food Authority have been prescribed under Section 16 of the Act as under:-

(1) It shall be the duty of the Food Authority to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food.

(2) Without prejudice to the provisions of sub - section (1), the Food Authority may by regulations specify -

(a) the standards and guidelines in relation to articles of food and specifying an appropriate system for enforcing various standards notified under this Act;

(b) the limits for use of food additives, crop contaminants, pesticide residues, residues of veterinary drugs, heavy metals, processing aids, myco-toxins, antibiotics and pharmacological active substances and irradiation of food;

(c) the mechanisms and guidelines for accreditation of certification bodies engaged in certification of food safety management systems for food businesses;

(d) the procedure and the enforcement of quality control in relation to any article of food imported into India;

(e) the procedure and guidelines for accreditation of laboratories and notification of the accredited laboratories;

(f) the method of sampling, analysis and exchange of information among enforcement authorities;

(g) conduct survey of enforcement and administration of this Act in the country;

(h) food labeling standards including claims on health, nutrition, special dietary uses and food category systems for foods; and

(i) the manner in which and the procedure subject to which risk analysis, risk assessment, risk communication and risk management shall be undertaken.

(3) The Food Authority shall also:-

(a) provide scientific advice and technical support to the Central Government and the State Governments in matter of framing the policy and rules in areas which have a direct or indirect bearing on food safety and nutrition;

(b) search, collect, collate, analyse and summarise relevant scientific and technical data particularly relating to –

(i) food consumption and the exposure of individuals to risks related to the consumption of food;

(ii) incidence and prevalence of biological risk;

(iii) contaminants in food;

(iv) residues of various contaminants;

(v) identification of emerging risks; and

(vi) introduction of rapid alert system;

(c) promote, co-ordinate and issue guidelines for the development of risk assessment methodologies and monitor and conduct and forward messages on the health and nutritional risks of food to the Central Government, State Governments and Commissioners of Food Safety;

(d) provide scientific and technical advice and assistance to the Central Government and the State Governments in implementation of crisis management procedures with regard to food safety and to draw up a general plan for crisis management and work in close co-operation with the crisis unit set up by the Central Government in this regard;

(e) establish a system of network of organizations with the aim to facilitate a scientific co-operation framework by the co-ordination of activities, the exchange of information, the development and implementation of joint projects, the exchange of expertise and best practices in the fields within the Food Authority's responsibility;

(f) provide scientific and technical assistance to the Central Government and the State Government for improving co-operation with international organizations;

(g) take all such steps to ensure that the public, consumers, interested parties and all levels of panchayats receive rapid, reliable, objective and comprehensive information through appropriate methods and means;

(h) provide, whether within or outside their area, training programmes in food safety and standards for persons who are or intend to become involved in food businesses, whether as food business operators or employees or otherwise;

(i) undertake any other task assigned to it by the Central Government to carry out the objects of this Act;

(j) contribute to the development of international technical standards for food, sanitary and phyto-sanitary standards;

(k) contribute, where relevant and appropriate to the development of agreement on recognition of the equivalence of specific food related measures;

(l) promote co-ordination of work on food standards undertaken by international governmental and non-governmental organizations;

(m) promote consistency between international technical standards and domestic food standards while ensuring that the level of protection adopted in the country is not reduced; and

(n) promote general awareness as to food safety and food standards.

(4) The Food Authority shall make it public without undue delay-

(a) the opinions of the Scientific Committee and the Scientific Panels immediately after adoption;

(b) the annual declarations of interest made by members of Food Authority, the Chief Executive Officer, members of the advisory Committee and members of the Scientific Committee and Scientific Panels, as well as the declarations of interest if any, made in relation to items on the agendas of meetings;

(c) the results of its scientific studies; and

(d) the annual report of its activities

To summarise, under the Act, FSSAI is essentially responsible to make regulations on food standards, play advisory role in implementation of the Act by States/UTs, amend the Rules/Standards based on international scenario as well as WTO agreement, ensure safe import of food articles, participate in Codex meetings with a view to harmonise the Indian food standards with international standards also place India's view point, and to notify the Central Food Laboratories to test the samples of food received from trial courts and customs authorities. FSSAI also conducts Training and Capacity Building of Regulatory Staff as well as Food Business Operators and takes steps towards nudging social and behavioural change through effective communication, IEC activities .

Enforcement under the Act is primarily the responsibility of States/UTs . At the State level, the Food Safety Commissioner is the head of the enforcement machinery. All States have appointed Food Safety Commissioner. He is assisted by Designated Officers and Food Safety Officers.

A copy of the Food Safety and Standards Act, 2006 is available at the website of FSSAI www.fssai.gov.in

(ii) Section 4(1)(b(ii) Powers and Duties of Officers and other Employees of Food Authority

Provisions regarding Officers and other employees of Food Authority are contained in Section 9 of FSS Act, 2006. Section 9(1) provides that there shall be a Chief Executive Officer of the Food Authority, not below the rank of Additional Secretary to the Government of India, who shall be the Member-Secretary of the Authority, to be appointed by the Central Government.

Section 9(2) provides that the Food Authority may with the approval of the Central Government determine the number nature and categories of other officers and employees required to the Food Authority in the discharge of its functions.

FSSAI currently has a sanctioned strength of 824 and the details of posts created is as under:

Table – Details of sanctioned posts in FSSAI

Sl No.	Name of Post	Pay	Sanctioned Strength
1	Chairperson	17	1
2	CEO	15	1
3	Executive Director	14	2
4	Advisor	14	2
5	Director	13	16
6	Chief Technology Officer	13	1
7	Principal Manager	13	1
8	Joint Director	12	32
9	Deputy Director	11	44
10	Assistant Director	10	22
11	Assistant Director (Tech)	10	60
12	Food Analyst	10	10
13	Technical Officer	7	255
14	Central Food Safety Officer	7	74
15	Assistant Director (OL)	10	1
16	Hindi Translator	6	3
17	Administrative Officer	8	25
18	Assistant	6	76
19	Junior Assistant Grade- I	4	12
20	Senior Private Secretary	8	7
21	Personal Secretary	7	17
22	Personal Assistant	6	39
23	Senior Manager (IT)	12	2
24	Manager (IT)	11	2
25	Deputy Manager (IT)	10	4

26	Assistant Manager (IT)	7	10
27	IT Assistant	6	6
28	Senior Manager	12	2
29	Manager	11	8
30	Deputy Manager	10	16
31	Assistant Manager	7	8
32	Junior Assistant Grade-II	2	12
33	Staff Car Driver (Ordinary Grade)	2	3
34	Multi Tasking Staff (MTS)	1	50
	Total		824

The above posts in FSSAI have been grouped into three cadres:-

1. Scientific and Technical Cadre
2. Administrative and Finance Cadre
3. I.T. and other Specialized Services

Salary and Allowances and other conditions of service of officers and employees :

Section 9(3) of the FSS Act provides that salaries and allowances payable to , and other conditions of service of the Chief Executive Officer, officers and other employees shall be such as may be specified by regulations by the Food Authority with the approval of the Central Government.

Under Food Safety and Standards Authority of India (Salary , Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013, the conditions of service of the eligible employees of Authority in the matters of pay, allowances, fixation of pay, increment, joining time, joining time pay, age of superannuation, modified assured career progression scheme, medical facilities, leave, leave travel concession, conduct , disciplinary matters and other conditions of service, shall be regulated in accordance with such other rules and regulations as are , from time to time, applicable to officers and employees of the Central Government belonging to Group A, Group B and Group C posts, as the case may be, in the corresponding pay scale.

Functions of Chief Executive Officer of FSSAI

Functions of the Chief Executive Officer are specified in Section 10 of the FSS Act, 2006-already available on website of FSSAI.

Duties and work allocation of other officers and employees of FSSAI

Details regarding duties and work allocation of other officers and employees of FSSAI are **at Annexure -A**

(iii) Section 4(1)(b)(iii) Procedure followed in the decision making process, including channels of decision and accountability-

Sections 11,12,13,14,15 and 18 of FSS Act, 2006 and FSS Rules/Regulations, 2011 notified by the Authority delineate the institutional mechanism to take decision in the Authority.

Based on provisions of relevant Sections, steps involved in framing of Standards and Regulations with estimated timelines are as under:

Sr. No.	Steps	Estimated Time
(i)	Identification of the Food Product of which standard/regulation is to be reviewed or a new Standard/regulation is to be developed	Four Weeks - an ongoing exercise
(ii)	Reference to the Critical Review Committee	
(iii)	Approval of the matter by the Food Authority	
(iv)	Reference to concerned Scientific Panel	12 to 18 months
(v)	Consultation process with experts, opportunity of hearing to the industry, data collection, reference to the Studies on the subject etc.	
(vi)	Drafting of the Standard	
(vii)	Placing the Draft Standard before the Scientific Committee	
(viii)	The Scientific Committee may refer it back for certain clarifications or requiring the Panel to look into certain other related aspects	03 months - 06 Months Event based
(ix)	Approval of the Scientific Committee	
(x)	Placing the agenda before the Food Authority for approval	01 to 03 months depending upon the timing of the meeting of the Food Authority
(xi)	Revision of the Draft Regulation from legal angle after approval of the Food Authority	About one month

Sr. No.	Steps	Estimated Time
(xii)	Reference to the Ministry for its approval and subsequent issuance of pre-draft standards for inviting comments.	1 to 3 months' time
(xiii)	Placement of the Draft regulation on the website after its publication in the Gazette inviting comments from the stakeholders	2 months running concurrent with notice to WTO and inviting comments/ suggestions from the stakeholders
(xiv)	Simultaneous Notification to the WTO for its comments	notice to WTO and inviting comments/ suggestions from the stakeholders
(xv)	After closure of consultation period, the comments received are tabulated, and examined.	15 days
(xvi)	No comments received and no substantial changes in the draft, it may be sent to final notification after approval of Chairperson.	30 days
(xvii)	A reference is made to the Scientific Panel to consider the comments received in response to the Draft Notification and furnish its considered recommendations. if no substantial changes in the draft, it may be sent for final notification after approval of Chairperson.	About 30 days
(xviii)	The Draft Regulation, after considering to the comments received during the consultation process, is placed before the Scientific Committee for validation, if required, and the Authority for its approval.	Two months linked with the scheduling of meetings of the Scientific Committee/ Food Authority
(xiii)	The final regulations are sent to the Legislative Department in the Ministry of Law for Legal Vetting and on receipt thereof accords its approval	Two months
(xix)	The Final Regulation is sent to the Ministry of Health for its approval for Notification of	

Sr. No.	Steps	Estimated Time
	the Final Regulation	
(xx)	The Final Regulation is sent to the Controller of Publications for publication of the notification in the Government Gazette.	About 15 days
(xxi)	Uploading of final notification on FSSAI website.	10 days.
(xxii)	Laying down before the parliament depending upon the time of next session.	15 days.

As regards other matters, cases are prepared by the concerned Divisions and submitted through Divisional Heads for approval of CEO/ Chairperson/ the Food Authority as the case may be.

(iv) Section 4(1)(b)(iv) –The norms set by it for the discharge of its functions

Provisions under FSS Act, 2006 , FSS Rules/Regulations, 2011 are followed in discharge of operational functions in FSSAI

For administrative/financial matters, Rules, Regulations and other norms of Central Government are being followed including powers under Section 10 of the FSS Act .

(v) Section 4(1)(b)(v) The Rules, Regulations, instructions/Manuals/ Records held in FSSAI to discharge its functions

Details of the Notification of the Food Safety and Standards Act, 2006, Rules and Regulations, which govern the functioning of FSSAI, are as under:

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
I.	Act: Food safety and Standards Act, 2006 (34 of 2006)	24 th August, 2006
II.	Rules: Food Safety and Standards Rules, 2011.	5 th May, 2011
	Amendment of the Rules: Food Safety and Standards (Amendment) Rules, 2014.	18 th July, 2014
III.	Regulations:	
1.	Food Safety and Standards (Licensing & Registration of	1st August, 2011

	Food Businesses) Regulations, 2011	
1.1	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2013	10 th June, 2014
1.2	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2016	13 th July, 2016
1.3	Food Safety and Standards (Licensing & Registration of Food Businesses) First Amendment Regulations, 2017	24 th October, 2017
2.	Food Safety and Standards (Packaging and Labelling) Regulations, 2011	1st August, 2011
2.1	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	7 th June, 2013
2.2	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	27 th June, 2013
2.3	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015	17 th February, 2015
2.4	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016	3 rd May, 2016
2.5	Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016	25 th May, 2016
2.6	Food Safety and Standards (Packaging and Labelling) Third Amendment Regulations, 2016	13 th July, 2016
2.7	Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016	23 th August, 2016
2.8	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2018	24 th December, 2018
3.	Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011	1st August, 2011
3.1	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	7 th June, 2013
3.2	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	27 th June, 2013
3.3	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	12 th July, 2013
3.4	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014	5 th December, 2014
3.5	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	17 th February, 2015
3.6	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th August, 2015
3.7	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015

3.8	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.9	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.10	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.11	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.12	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016	11 th January, 2016
3.13	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016	3 rd May, 2016
3.14	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2016	14 th June, 2016
3.15	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2016	13 th July, 2016
3.16	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2016	15 th July, 2016
3.17	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2016	23 rd August, 2016
3.18	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016	5 TH September, 2016
3.19	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2016	14 th September, 2016
3.20	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2016	10 th October, 2016
3.21	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2016	10 th October, 2016
3.22	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2016	25 th October, 2016
3.23	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2016	15 th November, 2016

3.24	Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2016	2 nd December, 2016
3.25	Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2016	29 th December, 2016
3.26	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2017	31 st January, 2017
3.27	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2017	13 th February, 2017
3.28	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2017	13 th February, 2017
3.29	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2017	15 th May, 2017
3.30	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2017	19 th June, 2017
3.31	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2017	31 st July, 2017
3.32	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2017	2 nd August, 2017
3.33	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2017	11 th September, 2017
3.34	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2017	12 th September, 2017
3.35	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2017	15 th September, 2017
3.36	Food Safety and Standards (Food Products Standards and Food Additives) eleventh Amendment Regulations, 2017	15 th September, 2017
3.37	Food Safety and Standards (Food Products Standards and Food Additives) twelfth Amendment Regulations, 2017	18 th September, 2017

3.38	Food Safety and Standards (Food Products Standards and Food Additives) thirteenth Amendment Regulations, 2017	12 th October, 2017
3.39	Food Safety and Standards (Food Products Standards and Food Additives) fourteenth Amendment Regulations, 2017	12 th October, 2017
3.40	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2017	24 th October, 2017
3.41	Food Safety and Standards (Food Products Standards and Food Additives) Sixteenth Amendment Regulations, 2017	17 th November, 2017
3.42	Food Safety and Standards (Food Products Standards and Food Additives) Seventeenth Amendment Regulations, 2017	17 th November, 2017
3.43	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2018	20 th February, 2018
3.44	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2018	13 th March, 2018
3.45	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2018	13 th March, 2018
3.46	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2018	21 st March, 2018
3.47	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2018	10 th April, 2018
3.48	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2018	4 th May, 2018
3.49	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2018	20 th July, 2018
3.50	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2018	20 th July, 2018
3.51	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2018	31 st July, 2018
3.52	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2018	8 th November, 2018
3.53	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2018	16 th November, 2018
3.54	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2018	19 th November, 2018
3.55	Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2018	19 th November, 2018
3.56	Food Safety and Standards (Food Products Standards and	19 th November,

	Food Additives) Fourteenth Amendment Regulations, 2018	2018
3.57	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2018	26 th November, 2018
3.58	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2019	29 th January, 2019
3.59	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2019	5 th July, 2019
3.60	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2019	5 th July, 2019
3.61	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2019	30 th October, 2019
3.62	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2019	28 th November, 2019
4.	Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011	1st August, 2011
4.1	Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013	8 th February, 2013
4.2	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016	23 rd August, 2016
4.3	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016	23 rd August, 2016
4.4	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2017	12 th October, 2017
4.5	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2018	31 st July, 2018
4.6	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2019	25 th June, 2019
5.	Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011	1st August, 2011
5.1	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2014	3 rd December, 2014
5.2	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.3	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.4	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.5	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016	4 th January, 2016
5.6	Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016	5 th January, 2016

5.7	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016	3 rd May, 2016
5.8	Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016	10 th October, 2016
5.9	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017	18 th January, 2017
5.10	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2017	21 st July, 2017
5.11	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2017	27 th December, 2017
5.12	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2018	19 th March, 2018
5.13	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2018	20 th July, 2018
6.	Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011	1st August, 2011
6.1	Food Safety and Standards (Laboratory and Sampling Analysis) Amendment Regulations, 2013	8 th February, 2013
7.	Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.	23rd December, 2016
8.	Food Safety and standards (Food Recall Procedure) Regulations, 2017.	18th January, 2017
9.	Food Safety and standards (Import) Regulations, 2017.	9th March 2017
9.1	Food Safety and Standards (Import) First Amendment Regulations, 2018	7 th February, 2018
10.	Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) Regulations, 2017.	11th September, 2017
11.	Food Safety and Standards (Organic Food) Regulation, 2017.	29th December, 2017
12.	Food Safety and Standards (Alcoholic Beverages) Regulations, 2018	19th March, 2018

13.	Food Safety and Standards (Fortification of Foods) Regulations, 2018	2 nd August, 2018
14.	Food Safety and Standards (Food Safety Auditing) Regulations, 2018	28 th August, 2018
15.	Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.	8 th November, 2018
16.	Food Safety and Standards (Advertising and Claims) Regulations, 2018.	19 th November, 2018
17.	Food Safety and Standards (Packaging) Regulations, 2018	24 th December, 2018
18.	Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019	26 th July, 2019
19.	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010	4 th March, 2011
19.1	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) First Amendment Regulations, 2016	16.08.2016
20.	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010	4 th March, 2011
20.1	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2015	12 th March, 2015
20.2	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2016	28 th April, 2016
21.	Food Safety and Standards Authority of India (Procedure of Scientific Committee and Scientific Panels) Regulations, 2010	4 th March, 2011
22.	Food Safety and Standards Authority of India (Salary, Allowance and Other Conditions of service of officers and Employees) Regulations, 2013	24 th July, 2013
23.	Food Safety and Standards Authority of India (Transaction of Business & Procedure of Scientific Committee and Scientific Panels) Regulations, 2016	2 nd December, 2016

24.	Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018	1st October, 2018
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For administrative and financial matters, the Food Authority follows various Rules and instructions issued by the Government such as FR/SR, General Financial Rules, CCS(CCA) Rules, 1965, CCS(Conduct) Rules, 1964, TA Rules etc.

(vi) Section 4(1)(b)(vi)- A Statement of the categories of documents that are held by it or under its control:

Some of the important categories of documents held by /maintained in FSSAI are :

- FSS Act,2006
- Food Safety and Standards Rules, 2011
- Various Food Safety and Standards Regulations
- Service Regulations like FR/SR, General Financial Rules, Fundamental and Supplementary Rules, Travelling Allowance Rules, CCS(CCA) Rules, CCS(Conduct) Rules
- Manuals- Manual of Methods of Analysis, Manual for Imports, Manual for Food Safety Officers, Training manuals
- Standing Operating Procedures
- Booklets and Brochures related to IEC/Social and behavioural change activities
- DART
- Books in Library relating to Food Science /Food Technology
- Scientific /Technical words dictionary

(vii) Section 4(1)(b)(viii) The particulars of any arrangement that exists for consultation with or representation by, the members of the public in relation to the formulation of its policy implementation thereof

Consultation with members of the Public/stakeholders-

- The FSS Rules/Regulations, including their amendments are placed in the public domain on the website for suggestions/observations/comments of the public. These comments are taken into consideration before the Rules/Regulations are finally notified in the Gazette. To facilitate members of public to offer comments, FSSAI launched 'e-Platform for Comments' on 5th November, 2018 and is available on the portal <https://fssai.gov.in/comments/Directlogin.aspx>.

- Representatives from sectors covering Industry, Consumer Organisations, Farmers/Retailers associations are nominated as Members of the Authority . Representatives of these sectors are also included in the Central Advisory Committee .
- FSSAI has also constituted Standard Review Groups (SRGs) for various food commodities, which identify the gaps towards framing new standards as per the need of domestic and international market from industrial perspective. Members of industry, Consumer Rights and Civil Society Organizations are part of the SRG
- Workshops/Seminars etc. are held involving stakeholders participation.
- Interaction with civil society and public already exists through letters , representations, electronic mails or through ‘feedback’ option available at www.fssai.gov.in
- Nationwide helpline (1800-11-2100) service is in operation to address queries regarding functions procedures and implementation of FSS Act/Rules/Regulations

(viii) Section 4(1)(B)(viii) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public

- (i) Food Authority
- (ii) Central Advisory Committee
- (iii) Scientific Committee
- (iv) Scientific Panels

Minutes of Meetings of Food Authority and Central Advisory Committee are uploaded and put in public domain through Authority’s website at www.fssai.gov.in .

(ix) Section 4(1)(b)(ix) A directory of its officers and employees

Directory of Officers is uploaded on website of Authority viz www.fssai.gov.in

- (x) Section 4(1)(b)(x) the monthly remuneration received by each of its Officers and Employees, including the system of compensation as provided in its regulations**

This information is available at **Annexure -B, Annexure-C and Annexure-D**

- (xi) Section 4(1)(b) (xi) The budget allocated to each of its Agencies, indicating the particulars of all plans, proposed expenditures and reports on disbursements made**

Not Applicable. However, Budget and Financial statements pertaining to FSSAI are available in and form part of the Annual Reports of the Authority which are uploaded on the website of FSSAI after being laid in the parliament.

- (xii) Section 4(1)(b) (xii) the manner of execution of subsidy programmes including the amounts allocated and the details of beneficiaries of such programmes**

Not applicable

- (xiii) Section 4(1)(b)(xiii) Particulars of recipients of concessions, permits or authorisations granted by it**

Not applicable

- (xiv) Section 4(1)(b)(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form**

A. Some of the important information which is readily available on website of FSSAI :

- Legislation [FSS Act, 2006, FSS Rule, 2011, FSS Regulations etc.]
- All Gazette Notifications, Advisories and Orders issued by Food Authority
- Authority Profile
- Annual Reports which have been laid in Parliament
- Budget, Finance and Accounts Separate Audit Report thereon (forming part of Annual Report) and
- Notices and Tenders
- Information under RTI Act, 2005-list of CPIOs and suo-motu disclosures
- Manuals- Manual for Food Imports; Manual for Food Safety Officers

- FAQs on Compliance, Standards, NCCP, Codex, Regulations , Food Fortification
- Guidance Notes on various topics and Myth Busters
- Books and Reports
- Monthly achievements
- Video Library

Above information is available on website : www.fssai.gov.in

B. FSSAI -other Data Eco-systems in electronic form:

Digitalisation process at FSSAI, started creation of various new data ecosystems. Some of the valuable Information and software applications available in digitilisation form are –

- a. Food Licenses and Registration System (FLRS): It facilitates Food Business Operators (FBOs) in India to apply for Licensing and Registration System of the FSSAI and is now operational in all States and Union Territories including all 16 zones of the Railways in country. FLRS is the single point interface where any FBO across the country can seek information, apply for License and may make online payment besides capturing pre-inspection and post inspection information by concerned officers where required. It is available at <https://foodlicensing.fssai.gov.in>
- b. Food Import Clearance System (FICS): The import clearance process of food consignments, including filing of application and complying with the other formalities, can be handled by the importer/FBO themselves or they can appoint a customs handling agent to act on their behalf. The URL of the application is <https://fics.fssai.gov.in>
- c. Indian Food Laboratories Network (INFoLNET): INFoLNET is a country wide online Lab network. It links food safety authorities and food testing laboratories across country. This initiative strengthens the ability of food safety authorities across India to better anticipate, detect and respond to food safety events by sharing information and coordinating responses. It provides information on laboratory expertise and facilitates the rapid identification of capacity and capabilities to enhance support during any food safety incident. It is available at <https://infolnet.fssai.gov.in>
- d. Food Safety Training and Certification (FoSTaC): Training and Certification has now become a key function of FSSAI. FoSTaC is the food safety training and certification portal for all FBOs across the food value chain. This includes training of regulatory staff, training of food laboratory staff and training of food supervisors and food handlers in food businesses. The training portal has been established to manage all these training programmes and is available at <https://fostc.fssai.gov.in>

(xv) Sec 4 (1) b (xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room if maintained for public use

FSSAI provides multiple sources for providing relevant information to public and stakeholders through

(i) **FSSAI Website** – <https://www.fssai.gov.in>

During past many years, FSSAI has been leveraging technology to enable a series of reforms, bringing food safety and nutrition together, focusing on consumer empowerment, while rapidly working through partnerships and convergence. FSSAI in recent years has been increasingly launching various digital initiatives and building digital ecosystems. The FSSAI integrated website provides not only the valuable content but one can easily access all its online applications, digital initiatives, micro-sites, valuable video libraries and creative catalogues etc. from the FSSAI integrated website. Information has been structured in a more convenient way so that citizens/Food Business Operators (FBOs) can search for data in an effective way.

(ii) **Toll Free Helpline No. 1800112100**

Particulars of other facilities available to citizens for obtaining information:

(iii) **Exclusive Consumer Education/information Portals**

(a) Food Safety Connect Portal/App: In order to secure National Food Safety and to bring each citizen onboard to share their concerns regarding food safety violations, this portal allows a consumer to share their concerns, know their rights, track Food Business Operators (FBOs) License/Registration Certificate authenticity and view related articles/videos on food safety. As a consumer, one has certain rights with regards to the food and food products he purchases. He also has a redressal mechanism that helps him. All he has to do is to be aware and exercise his rights. The Food Safety Connect Portal is available at <https://foodlicensing.fssai.gov.in/cmsweb/HOME.aspx>. Consumers can post their comments through this web-based application or through Mobile after downloading 'Food Safety Connect' Mobile APP from Google Play Store. Consumer can know about Food License and eligibility to take Food License/Registration thro' <https://foodlicensing.fssai.gov.in/knowfssailicense/>.

(b) Food Safety Connect (Redressal Mechanism)

Consumers can connect to FSSAI through various channels. Consumers can register their complaints and feedbacks about food safety issues related to adulterated food, unsafe food, substandard food, labelling defects in food and misleading claims & advertisements related to various food products.

Channels through which consumers can connect with FSSAI are:

- Helpline (Toll Free) 1800112100
- FSSAI APP
- Email: compliance@fssai.gov.in
- WhatsApp/SMS: 9868686868
- Facebook
- Twitter
- Formal representation
- Walk-in with prior appointment

(c) Food Smart Consumer: Consumer's complete guide to Food Safety is available at its Website: <http://foodsmart.fssai.gov.in/>

(d) Safe Water Portal: This Portal enables consumer to make an informed choice on the quality of water being consumed. In modern scenario, the packaged drinking water/ mineral water is considered as a symbol of emerging new lifestyle. Consumers not just need water to survive but also require safe and clean drinking water for the right metabolism of their body and for the proper absorption of nutrients in the body. The information pertaining to the manufacturing/ processing of packaged drinking water/ mineral water should be more transparent to the consumers. The consumers have the right to expect that the packaged drinking water/ mineral water they purchase should be safe and of high quality. Consumers shall be able to verify the physical, chemical & microbiological safety of packaged drinking water/ mineral water through the system developed for the purpose. The Portal can be accessed at the URL - <https://safewater.fssai.gov.in/CleanWater/home>

(e) SNF Portal: To prevent food borne infections and diseases and for complete nutrition for citizens everywhere at all times, Safe and Nutritious Food Portal is a Bouquet of Initiatives for Citizens Guidance and Behavioural Change among citizens around food safety, hygiene and healthy diets in all spheres of life- at 'Home', 'School', 'Workplace' or while 'Eating Out'. The philosophy is to create informative content and engagement material, along with simple messaging asking citizens to be aware, be cognizant and be receptive to SNF (safe and nutritious food). FSSAI has developed training and capacity building modules, guidance books and standard operating procedures for this to happen effectively across the nation covering all citizens. Awareness material such as 'The Pink Book' for home kitchens, 'The DART Book' for simple tests for common food adulterants, 'The Yellow Book' for school children, 'The Orange Book' for workplaces etc., an online SNF portal and simple training modules to educate citizens have been created. Initiatives under SNF Portal are available at <http://snfportal.in/>. These are -

- Safe and Nutritious Food@Home – a nationwide campaign to help citizens eat safe, eat right and be smart food consumers. This would help useful and practical tips and information about food safety and nutrition that Indian households needs on a day-to-day basis.
- Safe and Nutritious Food@School – It is a nation-wide campaign to help school children inculcate the habit of eating safe and eating right. The Yellow Book, the

resource book for this campaign helps children learn about safe and wholesome food in a fun, interactive way, through curricular and extra-curricular activities

- Safe and Nutritious Food@Workplace – It is a nation-wide campaign to help people eat safe, eat healthy and eat right at their workplaces. With the rising incidence of diet-related diseases and lifestyle disorders, we need to be more conscious and mindful of our diets. This initiative, therefore, promotes safe and healthy diets through its resource book- 'THE ORANGE BOOK' and through FSSAI-trained Food Safety Supervisors (FSS) and Health and Wellness Coordinators (HWCs) at every workplace across India.
- Safe and Nutritious Food@Hospital – It is a nation-wide campaign to help people eat safe and right in hospitals. Due to increased risk of infection and cross contamination, extra caution regarding hygiene and sanitation is needed in hospitals. This helps to develop an overall ecosystem for safe and nutritious food in hospitals.
- Blissful Hygienic Offering to God (BHOG) - Places of Worships (PoW) are a very important part of Indian society and food served in these places is regarded as pure and sacred. BHOG (Blissful Hygienic Offering to God) is a part of the SNF bouquet of initiatives to encourage PoWs to adopt and maintain food safety and hygiene while preparing Prasad/food and includes training the food handlers and vendors in and around the premises of the PoWs. Implementation of BHOG would help to ensure that safe and wholesome Prasad is received by the devotees along with the blessings of God.
- Safe Food on Track - It is an initiative to provide training and certification to Food Handlers to ensure food safety in Indian Railway and to provide knowledge of hygiene/service, hand hygiene, proper food cooking and holding temperatures, and cross contamination to catering service and people who prepare and serve food.
- Serve Safe – It is an initiative to help food businesses, food handlers and consumers to ensure that the food served in hospitals, restaurants and canteen is safe and hygienic. Going beyond hygiene, 'Hygiene + Rating' is to sensitize food businesses towards human health and sustainability.
- Clean Street Food Website: The Portal for aggregation of all the street food vendors and recognizing the best street food hubs to eat out at. Hubs have been created on the website for users to access and inspire street food vendors to register. The Portal is available at https://snfportal.in/jsp/csf_home.jsp

Beside these, other portals that Consumer can make use are -

- (f) Diet4Life initiative: In India many babies suffer from life threatening conditions of Inborn Error of Metabolism, and treatment of these metabolic disorders requires early nutritional and dietary intervention. It is a transactional website with basic information on Inborn Errors of metabolism (IEM) was launched. <https://diet4life.fssai.gov.in/>. It helps people to know about metabolic disorders.
- (g) Detect Adulteration with Rapid Test (DART): This web portal provides details about easy to do rapid common test analysis for detection of any kind of adulteration. The purpose of this portal based on DART manual is to list out common methodologies available for food adulterants generally found in India. The scope of this manual is meant for household, which can induce awareness

among the consumers about food safety. The tests are available for (i) Milk and Milk products; (ii) Oil and Fats; (iii) Sugar and Confectionaries; (iv) Food-grains and its products; (v) Spices and Condiments; (vi) Fruits and Vegetables; (vii) Beverages; and (viii) Sensory Evaluations Quick Tests. The site can be accessed at URL - <http://fssai.gov.in/dart/>.

(iv) Other information Eco-systems:

a. FSSAI Chatbot – ‘Food Guru’: Food Safety and Standards Authority of India (FSSAI) has taken an initiative and has developed an online ChatBoT, named “FOOD Guru”, short for chat robot, a computer program that simulates human conversation, or chat, through Artificial Intelligence. At present, it has approximately 2,000+ questions related to Regulations, Quality Assurance, Standards, FSMS divisions of the FSSAI and many more will be added in the near future. As technology is advancing with every passing day so this serves another purpose of elevating the user experience through interactive conversations. This platform, available on the home-page of the FSSAI website at <https://fssai.gov.in/> will help FSSAI tap into something that will open doors to innovation in food assistance.

b. Experience Zone at FSSAI Headquarter: FSSAI has a contemporary 360-degree experience zone at its headquarter having three display arenas where one can walkthrough of India’s food system and participate in the journey of FSSAI. Through engaging and interactive exhibits at the Experience Zone, one can experience the complexity of the food value chain, see the systems and processes in place and appreciate how FSSAI is nurturing partnerships among between the regulator, food businesses and citizens. The Infinity Mirror at Experience Zone, unbound by space and ‘**food safety bharat darshan**’ in a Virtual Reality experience cycle through India to explore the country’s rich culinary heritage are parts of infrastructure at FSSAI. One can access its portal through - <https://experiencezone.fssai.gov.in/>

(c) Guidance Notes : These Guidance Notes are intended to provide guidance to food business operators and consumers and dispel myths. These Guidance Notes are available on website of FSSAI on following topics:

1. Guidance Note No. 4/2018 (Version-2) related to Artificial Ripening of Fruits Ethylene gas - A safe fruit ripener.
2. Guidance Note No.09/2018 [Revised Version - 2] "Gluten Free Foods: ensuring safe food for people suffering from celiac disease".
3. Guidance Note No. 12/2019 "Millets - the nutri-cereals".
4. Guidance Note No. 11/2019 on Food for Special Dietary use for Sportsperson (FSDU for Sportsperson).
5. Guidance Note No. 10/2018 related to Aflatoxins: A Key Food Safety Concerns.
6. Guidance Note No.09/2018 "Gluten Free Foods: ensuring safe food for people suffering from celiac disease".
7. Guidance Note No. 08/2018 related to "Ensuring safety of pulses & besan.
8. Guidance Note No. 07/2018 related to "Irradiated Food is safe: busting

myths around it.

9. Guidance Note No. 06/2018 related to handling and disposal of used cooking oil.
10. Guidance Note No. 05/2018 on Stickers on Fruits & vegetables.
11. Guidance Note No. 04/2018 "Artificial Ripening of Fruits: ethylene gas - a safe fruit ripener.
12. Guidance Note No. 03/2018 "Egg Quality and Safety: dispelling the myth about plastic eggs
13. Guidance Note No. 02/2018 "Safe Ground Spices: How to ensure that they are not adulterated
14. Guidance Note No. 01/2018 entitled "Issue of formalin in Fish.

(d) Frequently Asked Questions: FAQs are available on website of FSSAI on following areas of functioning:

- Compliance
- Imports
- Standards
- NCCP
- Codex
- Regulation
- Food fortification

(f) Food Product Identity Verification System
(<https://fssai.gov.in/fpas/about>): Under the initiative of Ease of Doing Business, this comprehensive system is devised integrating Food Safety Standards and Regulations on Food Products Standards and Food Additives, including Proprietary Foods, Nutraceuticals and other special foods, and Non-specified Food and Food ingredients wherein any product which is intended to get in market and sell may fall along with other relevant regulations for safety requirements. The objective of this system is to enable any food businesses to get an understanding of whether their product falls in Standard Products Category or is it their own Proprietary Product and at the same time be able to apply for approval/ endorsement of the desired Food Product along with its constituent ingredients and food additives. The system gives necessary hints towards reaching the appropriate category and submitting the application for Standard Food Product/Proprietary/Nutraceuticals and special foods.

(h) Indian Food Standards Quick Access
(<https://fssai.gov.in/quickaccess/getSubCategoryList?productid=0&productname=>) This tool provides a single platform integrating all Food Safety Standards and Regulations on safety as well as quality of food items. This is aimed at minimizing ambiguity in the interpretation of regulations

(xvi) Sec 4 (1) b (xvi) The names, designations and other particulars of the Public Information officers.

Already available on the FSSAI website: <https://fssai.gov.in>

(xvii) Section (1)(b) (xvii) Such other Information as may be prescribed; and thereafter update these publications every year.

(a) Transfer Policy

At present, there is no transfer policy as FSSAI is functioning with a very limited number of regular employees. Therefore, transfer/posting is being done as per administrative exigencies. However, Government has recently sanctioned 824 posts for the Authority and recruitment of personnel is going on. As soon as the recruitment process is completed and regular employees become available, a suitable transfer/posting policy will be put in place.

(b) Citizens Charter:

FSSAI's Citizens Charter is under preparation and will be made public by uploading on its website as soon as it is finalised.

(c) Public Private Partnership:

FSSAI is operating its National Food Laboratory, Ghaziabad under PPP model.

An Open Tender Enquiry dated 09th Dec, 2016 for Operation and Management of National Food laboratory erstwhile known as Food Research and Standardisation Laboratory(FRSL), Ghaziabad was floated with following work to be undertaken by PPP partner:

- (a) Infrastructure provision including civil work.
- (b) Provision of required Manpower
- (c) Providing, Installing and commissioning Testing equipment.
- (d) Operation and maintenance of facilities, including testing of food samples as per FSSR-2011.

After due procedure, M/s Arbro Pharmaceuticals Private Ltd (APPL), 4/9, Kirti Nagar Industrial Area, New Delhi-15, has been awarded the contract for five years. The facility is operational w.e.f. 01 August, 2019. The contract may be extended for further period of 2 years on satisfactory performance at mutually agreed terms and conditions and rates.

The cost involved and borne by FSSAI is as under:

Fixed Cost

- Supply and installation of tendered equipment - Rs.17,54,32,003/- (Rupees Seventeen Crore Fifty Four Lac Thirty Two Thousand And Three only). These are the property of FSSAI
- Renovation Work – Rs.7,32,07,759/- (Rupees Seven Crore Thirty Two Lakh Seven Thousand Seven Hundred and Fifty Nine only)

Operational Cost

- Payments for 498 minimum guaranteed samples to PPP partner at the rate prescribed by FSSAI. The current FSSAI approved rate is Rs.5000/- per sample.
- Property tax and other municipal taxes, if any.

Legal Identity

FSSAI has the legal identity of the laboratory and the Director of the laboratory, Technical Manager, Quality Manager alongwith Head Sample Cell are the employees of FSSAI appointed and deputed by FSSAI

The expenditure borne by PPP Partner (M/s APPL) is as under:

- Expenditure towards operation and maintenance of facilities, including testing of food samples as per FSSR-2011 as amended from time to time.
- Expenditure towards manpower, consumables and any other expenditure related to functioning of the laboratory (electricity, housekeeping, maintenance, gardening, security etc.)
- Expenditure towards obtaining NABL accreditation.

Revenue Sharing

- In case the number of samples received for testing exceeds the minimum guaranteed number of samples, a revenue sharing model between FSSAI and the PPP partner would be adopted and the share of FSSAI will be 15% of the revenue generated over and above the minimum guaranteed samples

(d) Discretionary and Non-discretionary Grants

- (i) FSSAI is implementing a Central Sector Scheme for "Strengthening of the Food Testing System in the country including provision for Mobile Food Testing Labs" from the financial year 2016-17. Under the scheme, the grants are being released, in cash and kind, to various States/Government Institutes, subject to their readiness. Details of these States/Institutes, grant released, etc., are available under the Sub-Head 'Central Sector

Scheme' under the Head 'Food Testing' on the Homepage of FSSAI website (<https://www.fssai.gov.in>). These details are updated periodically.

- (ii) FSSAI is supporting R&D projects under the Scheme of Research and Development which relate to emerging issues related to food safety. While 5 projects have already been completed, another 16 R&D projects are currently being conducted at various research institutions. For these 16 projects, a sum of Rs. 651.68 lakhs has been sanctioned of which an amount of Rs. 500.23 lakh has been released.

(e) Performance Audit on Implementation of Food Safety and Standards Act -Report 37 of 2017

Performance Audit on Implementation of Food Safety and Standards Act, 2006 for the period 2011-12 to 2015-16 was conducted by C&AG through Office of the Director General of Audit (Central Expenditure) during 2015-2017.

2. C&AG submitted the Performance Audit report on Implementation of Food Safety and Standards Act (Report 37 of 2017) which was laid in the Parliament on 19th December, 2017. Audit observations and recommendations were contained in several paragraphs in 5 chapters namely :

Chapter II- Regulatory and Administrative Framework

Chapter III – Licensing , Registration , Inspection and sampling

Chapter IV – Analysis of Food and Prosecution

Chapter V-Human Resources

3. Based on ATN by FSSAI, the ATNs on the observations in the Audit Report were submitted to C&AG through the Ministry. Thereafter vetting comments of Audit were responded which contained revised ATN. These were followed by final vetting comments of Audit. The final vetting comments were then responded as 'Final ATN'. The Ministry forwarded the final ATN to Audit vide letter No. P 150125/8/2018-FR dated 03.10.2018.

4. C&AG's Performance Audit Report and the vetting/Final ATN is available on website of FSSAI. Performance Audit Report has been taken up for examination by the Public Accounts Committee .

5.. FSSAI has already taken action on quite a few recommendations contained in the Report . Some recommendations require amendment to the Act for which specific proposals have been referred to the Central Government.

(f) Foreign tours of senior officers of the level of Joint Secretary and above

FOREIGN TOUR FOR THE YEAR 2016-17			
S.No	NAME OF OFFICER	Expenditure (Rupees)	Purpose Tour/Conference
1	Sh. Sunil Bakshi (Advisor) France	298,412	CCASIA meeting and 30 th Session of Codex Committee on General Principles (CCPG) in Paris, France during 10 th to 15 th April, 2016 (excluding journey time).
2	Ms. Madhavi Das (E.D) German	206,113	Visit Germany to understand the German Food Safety and best practices in consumers safety during 12 th to 18 th June, 2016 (excluding time).
3	Sh. Sunil Bakshi (Advisor) Rome	718,318	71 st Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC) and 39 th Session of Codex Alimentarius commission (CAC) in Rome, Italy during 20 th June to 1 st July, 2016 (excluding journey time).
4	Sh. Ashish Bahuguna (Chairperson) Rome Italy	408,635	Visit Rome, Italy to attend 39 th Session of Codex Alimentarius Commission (CAC) during 27 th June, to 01 st July, 2016 (excluding journey time).
5	Sh. Pawan Kumar Agarwal (CEO) USA	185,380	Visit USA for Technical Exchange Programme sponsored by USDA and to visit M/s Amway and M/s Omni Active Health Technologies during 14 th to 22 nd July, 2016 (excluding journey time).
6	Sh. Sunil Bakshi (Advisor) Geneva	503,269	72 nd Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC) in Geneva, Switzerland during 30.8.2016 to 01.09.2016 (excluding journey time).
7	Sh. Pawan Kumar Agarwal (CEO) SriLanka	28,855	Participation in workshop on existing standards in exports of agro-processed products and boosting Sri Lanka's Exports-Stakeholder consultation workshop in Colombo, Sri Lanka on 27 th October, 2016 (excluding journey time).
8	Sh. Sunil Bakshi (Advisor) USA	143,640	Participating in meeting of Chair/Co-chair of the WEG working on the revision of Codex document "General Principles of Food Hygiene including its HACCP Annex" and in 48 th session of Codex Committee on Food Hygiene, a Joint FAO/WHO Food Standards Programme in Los Angeles, USA from 6 th to 11 th November, 2016 (excluding journey time).

FOREIGN TOUR FOR THE YEAR 2017-18			
S.No	NAME OF OFFICER	Expenditure (Rupees)	Tour/Conference
1	Dr. Bhaskar Narayan (Advisor) Canada	362,910	(a) the workshop on the Codex EWG regarding reviewing of the general principles of Food Hygiene and HACCP from 10-12 April, 2017 at Quebec, Canada, (b) Training-cum-workshop on "Methods of determination for drugs residues in fish, meat and poultry from 13-15 April, 2017 at International Food Safety Training Laboratory (IFSTL), University of Maryland, USA (c) Visit Canadian Food Inspection Agency (CFIA), Ottawa HQ and Ottawa Lab Carling from 18-19 April, 2017 (excluding journey time).
2	Ms. Madhavi Das (E.D) Singapore	20,847	Food Vision Asia to Singapore from 25 th to 27 th April, 2017 (excluding journey time).
3	Sh. Sunil Bakshi (Advisor) Rome	207,456	Participating in meeting of Chair of Codex Committees and Regional Coordinators in Rome, Italy from 12 th 14 th May, 2017 (excluding journey time).
4	Sh. Sunil Bakshi (Advisor) Geneva	696,233	40 th Session of the Codex Alimentarius Commission & 73 rd Session of the Executive Committee of the codex alimentarius commission at Geneva, Switzerland during 10 th to 22 nd July, 2017 (excluding journey time)..
5	Sh. Kumar Anil (Advisor) Geneva	331,913	SPS Committees and related meeting at Geneva, Switzerland during 12 th to 14 th July, 2017 (excluding journey time).
6	Sh. Ashish Bahuguna (Chairperson) Switzerland	199,199	40 th Session of the Codex Alimentarius Commission at Geneva, Switzerland during 16 th to 22 nd July, 2017 (excluding journey time).
7	Sh. Pawan Agarwal (CEO) Denmark (Sweden)	439,867	Participation in the High Level Meeting of World Food Summit at Copenhagen, (Denmark) and Meeting with the Senior Leadership of Eat Foundation in Oslo (Norway)/Stockholm (Sweden) from 24 th to 31 st August, 2017 (excluding journey time).
8	Dr. Bhaskar Narayan (Advsior) Tokyo	314,217	Asian Conference on Oleo Science 2017 (ACOS) & 56 th Annual Meeting of Japan Oil Chemist Society (JOCS) AT Tokyo,

			Japan during 11 th 13 th September, 2017 (excluding journey time).
9	Dr. Bhaskar Narayan (Advisor) Netherland	92,554	Study visit on Food Safety issues to the Netherlands at Amsterdam Netherlands during 02 nd to 06 th October, 2017 (excluding journey time).
11	Ms. Madhavi Das (E.D) USA	603,348	49 th Session of the Codex Committee on Food Hygiene (CCFH) and Meeting with Officials in University of Minnesota in United States of America during 12 th to 21 st November, 2017 (excluding journey time).
12	Sh. Sunil Bakshi (Advisor) Chicago	372,462	49 th Session of the Codex Committee on Food Hygiene (CCFH) at Chicago, Illinois, United State of America during 12 th to 17 th November, 2017 (excluding journey time).
13	Sh. Kumar Anil (Advisor) UK	48,681	Workshop on UK framework on Food Standards and Trade Facilitation at United Kingdom during 12 th to 16 th February, 2018 (excluding journey time).
14	Sh.Pawan Agarwal CEO (New Zealand)	225,423	Visit to New Zealand to work out the modalities for implementation of Food Safety Cooperation Arrangement (FSCA) signed between FSSAI & MPI, New Zealand from 02 nd to 06 th April, 2018 (excluding journey time).

FOREIGN TOUR FOR THE YEAR 2018-19			
S.No	NAME OF OFFICER	Expenditure (Rupees)	Tour/Conference
1	Sh. Bhaskar Narayan (Advisor) Hungary	364,622	39 th Session of the Codex Committee on Methods of Analysis & Sampling and Physical Working Group Meeting at Budapest, Hungary during 06 th to 11 th May, 2018 (excluding journey time).
2	Sh. Sunil Bakshi (Advisor) Rome Italy	473,191	75 th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC), 41 st Session of the Codex Alimentarius Commission (CAC 41) and 76 th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC) at Rome, Italy during 26 th June, to 7 th July, 2018 (excluding journey time).
3	Sh. Ashish Bahuguna	314,286	41 st Session of the Codex Alimentarius Commission (CAC 41) and CCASIA

	(Chairperson) Rome Italy		informal meeting at Rome, Italy during 1 st to 6 th July, 2018 (excluding journey time).
4	Sh. Pawan Agarwal CEO (Netherland)	421,967	Europe to have meeting with Food Safety Authorities in Netherlands and Belgium to in Parma, Italy from 10 th to 14 th September, 2018 (excluding journey time).
5	Sh. Pawan Agarwal CEO	400,314	Do
6	Ms. Madhavi Das (ED) Denmark	253,834	Exposure visit to Denmark for exchange of experiences in areas related to Food Smart Cities, nutritional labelling and monitoring food market of unhealthy foods and beverages which would be helpful in capacity building of above FSSAI Officials in Food Safety & Nutrition. The visit scheduled for Copenhagen, Denmark during 19 th to 21 st September, 2018 (excluding journey time).
8	Sh. Kumar Anil (Advisor) (Rome)	273,246	Europe to have meeting with Food Safety Authorities in Netherlands and Belgium to in Parma, Italy from 10 th to 14 th September, 2018 (excluding journey time).
9	Sh. Sunil Bakshi (Advisor) China	943,467	Regional Workshop on Codex Strategic Plan 2020-2025 organized by Codex Secretariat in collaboration with China National Center for Food Safety Risk Assessment (CFSA) during 01 st to 02 nd November, 2018 at Beijing, China (excluding journey time).
10	Sh. Sunil Bakshi (Advisor) Panama	300,817	50 th Session of the Codex Committee on Food Hygiene (CCFH) and Physical Working Group meeting on GPFH/HACCP during 10 th to 16 th November, 2018 at Panama City, Panama (excluding journey time).
11	Sh. Bhaskar Narayan (Advisor) Berlin	408,893	40 th Session of the Codex Committee on Nutrition and Foods for special Dietary Uses (CCNFSDU) AND Physical Working Group Meeting on Ready-to-use Therapeutic Foods (RUTF) during 24 th to 30 th November, 2018 at Berlin, Germany (excluding journey time).
13	Sh. Sunil Bakshi (Advisor) Rome Italy	562,099	Sub-Committee Meeting to discuss draft Strategic Plan 2020-2025 CCEXEC at Rome, Italy during 18 th 20 th December, 2018 (excluding journey time).

14	Ms. Rita Teaotia Chairperson (France)	301,420	Participation in 31 st session of Codex committee on General Principal (CCGP), CCASIA informal meeting and workshop for Chairs of codex committees and Regional coordinator at Bordeaux, France
15	Sh Pawan Agarwal CEO (Ethiopia)	398,527	Visit for participation in the First WHO/FAO International conference on food safety and GFSP meeting/event at Addis Ababa, Ethiopia during 11 th to 14 th Feb, 2019
17	Ms. Rita Teaotia Chairperson (France)	850,627	Participation in the Global Action Network on Nutrition Labeling at Paris France during 6 th to 7 th Feb 2019
18	Sh. Sunil Bakshi (Advisor) France	307,188	Participation in Drafting Group meeting on proposed Draft Revision of the General Principals of Food hygiene z (CACRCP 1-1969) and its HACCP Annex at Paris, France during 08 th to 10 th April 2019
19	Sh. Bhaskar Narayan (Advisor) Ethiopia	384,465	Visit for participation in the First WHO/FAO International conference on food safety and GFSP meeting/event at Addis Ababa, Ethiopia during 11 th to 14 th Feb, 2019

(g) Notice/tender enquiries, detailing the name of the supplier of goods/services and total amount indicating at which such procurement or works contract is done.

(j) Procurement of goods and services:

Government has set up e-market place (GeM online portal) for procurement of common use goods and services in a transparent manner. Purchase through GeM is regulated by Rule 149 of General Financial Rules, 2017. Almost the entire procurement by FSSAI is being made through GeM.

(ii) Works contract awarded (ongoing projects)

S.N.	Work	Total Cost	Project executed through	Date of Award to Contract	Expected date of completion of work
1	Construction of Multi-storeyed Office complex at Indirapuram	App Rs. 60 cr	NBCC has been engaged as Project Management Consultant for the project	2019	2 years
2.	landscaping and other misc. works at Pilot Test House,Export Inspection Agency (EIC), MIDC Area Andheri (East), Mumbai to enhance the old dilapidated area and to improve the area to make it visitor friendly on 50% cost sharing basis with EIC.	Rs. 45.81 lakh	CPWD Contractor M/s Kamini Construction, New Delhi	29 th May, 2019	Work is nearing completion and is likely to be completed by end of January , 2020.

3.	Creation of furnished office space at Terrace of National Food Laboratory , Indrapuram, Gzb(UP) to accommodate Northern Regional office of FSSAI presently in rental premises.	Rs. 5,44,45,386/-	CPWD Contractor M/s Kamini Construction, New Delhi	25 th Jan, 2019	Work nearing completion and handing over is expected by end of January, 2020
4	Renovation and upgradation of National Food Laboratory, Kolkata	Appx cost Rs. 15 crores	CPWD Contractor M/s Kamini Construction, New Delhi	10.06.2019	April, 2020

Other relevant information

(g) Utilisation of grant : FSSAI is receiving grants from the Government through the Ministry of Health and Family Welfare for meeting its administrative and operational expenses. Details of grants released to FSSAI , year –wise , and its utilisation are given below:

Food Safety and Standards Authority of India -Utilisation of grants received through Ministry of Health and FW					
Rupees in crore					
Financial Year	Opening Unspent	Actual Release by GOI Utilized	Utilized	Unspent	% of Utilization
2008-2009		8.00	8.00		100.00
2009-2010		21.00	21.00		100.00
2010-2011		32.37	32.37		100.00
2011-2012		38.63	37.21	1.42	96.32
2012-2013	1.42	42.45	40.80	3.07	93.00
2013-2014	3.07	56.93	42.13	17.87	70.22
2014-2015	17.87	41.11	44.65	14.33	75.70
2015-2016	14.33	54.88	45.51	23.69	65.76
2016-2017	23.69	54.61	76.16	2.14	97.27
2017-2018	2.14	183.44	181.13	4.45	97.60

2018-2019	4.45	257.05	258.05	3.45	98.68
2019-2020 Upto Dec 31,2019)	3.45	218.72	145.00		

(h) Statement regarding number of samples of food products examined, found non-confirming and action taken during the last five years :

Based on information received from the States/UTs, which are primarily responsible for enforcement of FSS Act, Rules, and Regulations, a summary of details of enforcement activities undertaken during the preceding five years is as under:

Year	No. of samples analysed	No. of samples found non-confirming	No. of Civil/ Criminal cases Launched	Convictions	No. of cases in which Penalties imposed / Amount raised
2014-15	75282	14716	10675	1402	2795/Rs.11,28,45,522
2015-16	72499	16133	9979	540	3669/Rs.21,65,98,989
2016-17	78340	18325	13080	1605	4757/Rs.17,01,93,266
2017-18	99353	24262	15121	5198	7627/26,35,41,067
2018-19	1,06,459	30415	21363	701	12734/32,57,78,087

- (I) Notification of Food Testing Laboratories:** FSSAI, at present, has a network of 262 laboratories across the country comprising of 244 laboratories for primary testing (183 recognised and notified under Section 43 (1) and 61 State Laboratories continuing under transition provision) and 18 laboratories for appellate (referral) testing recognized & notified under Section 43(2) of FSS Act 2006. The category wise composition of all these laboratories is given below-

(a)	Primary food testing laboratories	
	State food laboratories	13
	Central Government institutes/autonomous bodies	21
	Private laboratories	149
	State Government laboratories under transition provision*	61
	Total	244
(b)	Referral food testing laboratories	
	Central Government institutes/autonomous bodies	16
	FSSAI's own laboratories	02

	Total	18
	Grand Total	262

As on 15.01.2020

Annexure-A

Sl. No.	Name	Designation	Functions
1.	Sh. Pawan Kumar Agarwar	Chief Executive Officer	As per FSS Act.
2.	Sh. Kumar Anil	Advisor	Food Lab Division /Lab. Training & Surveillance Division
3.	Dr. Bhaskar N.	Advisor	Science & Standards Division
4.	Sh. Rajeev Kumar Jain	Executive Director	Human Resource Division/ IEC (Now SBCD)/ Finance & Accounts (Budget etc.).
5.	Dr. Shobhit Jain	Executive Director	Compliance Strategy/Head of RCD/ Training (Regulatory Staff & FosTac)
6.	Dr. Amit Sharma	Director	Imports Division
7.	Dr. Sanu Jacob	Director	Codex Division
8.	Cdr.Sharad Aggarwal	Director	Training/ Consumer Grievances and Performance Management Unit
9.	Dr. Rubeena Shaheen	Director	Science & Standards Division
10.	Smt. Inoshi Sharma	Director	Consumer Empowerment & Risk Communication/EIC (SBCD) with additional charge of FFRC & Nutrition. Presiding Officer of ICC
11.	Dr. Yogesh Kamat	Director	Western Regional Mumbai Office, FSSAI
12.	Sh. P. Muthumaran	Director	Southern Regional Chennai Office, FSSAI
13.	Sh. Rajesh Singh	Director	Northern Regional Delhi Office
14.	Col. Pramod Shahaji Dahitule	Director	Eastern Regional Kolkata Office with additional charge of Northern Eastern Regional Office
15.	Dr. G.P. Sharma	Director	National Food Laboratory, Ghaziabad
16.	Dr. A. K. Adhikari	Director	National Food Laboratory, Kolkata
17.	Ms. Varsha Gupta	Scientist Group IV (3)	Lab. Training & Surveillance Division
18.	Sh. Umesh Kumar Jain	Joint Director	Food Lab Division
19.	Dr. Anil Chandra Mishra	Joint Director	Science & Standards Division
20.	Sh. Parveen Jargar	Joint Director	Central License Division
21.	Sh. Pushp Vanam	Joint Director	Science & Standards Division
22.	Sh. Anil Mehta	Joint Director	Northern Region, Delhi
23.	Sh. B.S. Acharya	Joint Director	Northern Region, Delhi
24.	Sh.V.K. Pancham	Joint Director	Western Region, Mumbai
25.	Sh. Sanjiv Patil	Joint Director	Western Region, Mumbai
26.	Sh. S. S. Raghav	Joint Director	National Food Laboratory, Ghaziabad
27.	Sh. P. Karthikeyn	Deputy Director	Codex Division

Sl. No.	Name	Designation	Functions
28.	Sh. Anupam Rastogi	Deputy Director	Central License Division
29.	Sh. Sanjeev Kumar	Deputy Director	Central License Division
30.	Sh. Vikas Talwar	Deputy Director	Central License Division
31.	Dr. Ajay Garg	Deputy Director	Imports Division
32.	Smt. Pritha Ghosh	Deputy Director	State License Division
33.	Sh. Praful Ranjan	Deputy Director	Human Resource Division
34.	Dr. Vijay Pal Singh	Deputy Director	SBCD
35.	Ms. Sabita Jaiswal	Deputy Director	Lab Training & Surveillance Division
36.	Sh. Vasant Gopinath Sarvade	Deputy Director	Western Region, Mumbai
37.	Dr. Sheetal Gupta	Deputy Director	Western Region, Mumbai
38.	Sh. K.U. Mehekar	Deputy Director	Western Region, Mumbai
39.	Sh. Sukant Chaudhary	Deputy Director	Western Region, Mumbai
40.	Sh. S. Pandiya Raja	Deputy Director	Southern Region, Chennai
41.	Ms. K.K. Jitha	Deputy Director	Southern Region, Chennai
42.	Dr. M. Kannan	Deputy Director	Southern Region, Chennai
43.	Dr. Jestu George	Deputy Director	Southern Region, Cochin
44.	Sh. Subburaj. M	Deputy Director	Eastern Region, Kolkata
45.	Sh. Partha Das Mohapatra	Deputy Director	North East Region, Guwahati
46.	Sh. Mahitosh Kumar	Deputy Director	National Food Laboratory, Ghaziabad
47.	Sh. Deba Dutta Mishra	Deputy Director	National Food Laboratory, Kolkata
48.	Ms. Veenu Taneja	Assistant Director (Tech.)	Science & Standards Division
49.	Sh. Harish Kumar RK	Assistant Director (Tech.)	Science & Standards Division
50.	Ms. Kriti Chugh	Assistant Director	Science & Standards Division
51.	Sh. Nilesh Kumar Ojha	Assistant Director	Food Lab Division
52.	Sh. Shailender Kumar	Assistant Director (Tech.)	Food Lab Division
53.	Dr. Dinesh Kumar	Assistant Director (Tech.)	Food Lab Division
54.	Sh. Vinay Kumar Tarun	Assistant Director	Human Resource Division
55.	Sh. Madan Mohan Khantwal	Assistant Director	Human Resource Division
56.	Sh. Raman Khanna	Assistant Director	Human Resource Division
57.	Sh. Pradeep Kumar Jain	Assistant Director	Human Resource Division
58.	Ms. Manisha Narayan	Assistant Director (Tech.)	Human Resource Division
59.	Sh. Akhilesh Gupta	Assistant Director	Central License Division
60.	Sh. Prabhat Kumar Mishra	Assistant Director	Central License Division

Sl. No.	Name	Designation	Functions
61.	Smt. Remya K Kumar	Assistant Director	Central License Division
62.	Sh. Arvinda Kumar	Assistant Director	Central License Division
63.	Sh. Ravinder Kumar Narula	Assistant Director	Central License Division
64.	Sh. Sumer Singh Meena	Assistant Director	General Administration and Policy Coordination Division, (Hindi in addition)
65.	Sh. Ravinder Kumar	Assistant Director	General Administration and Policy Coordination Division
66.	Sh. Pankaj Gera	Assistant Director	Legal Division
67.	Ms. Malika Taneja	Assistant Director	Social & Behavioural Change Division
68.	Sh. Ashok Kumar Mishra	Assistant Director	State License Division
69.	Sh. Manish Nigam	Assistant Director	State License Division
70.	Sh. Virender Kumar	Assistant Director	Finance and Accounts Division
71.	Sh. Naresh Chitkara	Sr. Finance & Accounts Officer	Finance and Accounts Division
72.	Sh. Akhilesh R Motawala	Assistant Director	Imports Division
73.	Ms. Akanksha Dua	Assistant Director	IC Division
74.	Ms. Pushpinderjeet Kaur	Assistant Director (Tech.)	Codex Division
75.	Sh. Madan Kumar Jha	Assistant Director	OSD, O/o CEO, FSSAI
76.	Sh. Soumalya Banerjee	Assistant Director	Eastern Region, Kolkata
77.	Ms Uma Maheshwari	Assistant Director (Tech.)	Southern Region, Chennai
78.	Ms. K.N. Dhanya	Assistant Director (Tech.)	Southern Region, Cochin
79.	Sh. J. Lawrence	Assistant Director (Tech.)	Southern Region, Tuticorin
80.	Sh. Irmia Katamgari	Assistant Director (Tech.)	Western Region, Mumbai
81.	Ms. Sheela Gauli	Assistant Director (Tech.)	Western Region, Mumbai

As on 31.12.2019

Annexure-B

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
1.	Ms. Rita Teaotia	Chairperson	17
2.	Sh. Pawan Kumar Agarwal	Chief Executive Officer	17
3.	Sh. Kumar Anil	Advisor	14
4.	Dr. Bhaskar N.	Advisor	14
5.	Sh. Rajeev Kumar Jain	Executive Director	14
6.	Dr. Shobhit Jain	Executive Director	14
7.	Dr. Rubeena Shaheen	Director	13
8.	Dr. Amit Sharma	Director	13
9.	Smt. Inoshi Sharma	Director	13
10.	Dr. Sanu Jacob	Director	13
11.	Cdr. Sharad Aggarwal	Director	13
12.	Sh. Rajesh Singh	Director	13
13.	Col. Pramod Shahji Dahitule	Director	13
14.	Sh. P. Muthumaran	Director	13
15.	Dr. Yogesh Kamat	Director	13
16.	Dr. A. K. Adhikari	Director	13
17.	Dr. G.P. Sharma	Director	13
18.	Ms. Varsha Gupta	Scientist Group IV (3)	12
19.	Dr. Anil Chandra Mishra	Joint Director	12
20.	Sh. Umesh Kumar Jain	Joint Director	12
21.	Sh. Parveen Jargar	Joint Director	12
22.	Sh. Pushp Vanam	Joint Director	12
23.	Sh. Anil Mehta	Joint Director	12
24.	Sh. B.S. Acharya	Joint Director	12
25.	Sh. V.K. Pancham	Joint Director	12
26.	Sh. Sanjiv Patil	Joint Director	12
27.	Sh. Surender Singh Raghav	Joint Director	12
28.	Ms. Pritha Ghosh	Deputy Director	11
29.	Sh. Praful Ranjan	Deputy Director	11
30.	Sh. Sanjeev Kumar	Deputy Director	11

31.	Dr. Vijay Pal Singh	Deputy Director	11
32.	Dr. Ajay Garg	Deputy Director	11
33.	Ms. Sabita Jaiswal	Deputy Director	11
34.	Sh. P. Karthikeyan	Deputy Director	11
35.	Sh. Anupam Rastogi	Deputy Director	11
36.	Sh. Vikas Talwar	Deputy Director	11
37.	Sh. Subburaj. M	Deputy Director	11
38.	Dr. Jestu George	Deputy Director	11
39.	Dr. M. Kannan	Deputy Director	11
40.	Sh. S. Pandiya Raja	Deputy Director	11
41.	Ms. Jitha K.K.	Deputy Director	11
42.	Sh. K.U. Mehekar	Deputy Director	11
43.	Sh. Vasant Gopinath Sarvade	Deputy Director	11
44.	Dr. Sheetal Gupta	Deputy Director	11
45.	Sh. Sukant Chaudhary	Deputy Director	11
46.	Sh. Partha Das Mohapatra	Deputy Director	11
47.	Sh. Deba Dutta Mishra	Deputy Director	11
48.	Sh. Mahitosh Kumar	Deputy Director	11
49.	Dr. (Smt.) Geetanjali	Microbiologist	11
50.	Sh. Sumer Singh Meena	Assistant Director	10
51.	Sh. Prabhat Kumar Mishra	Assistant Director	10
52.	Sh. Madan Mohan Khantwal	Assistant Director	10
53.	Sh. Ravinder Kumar	Assistant Director	10
54.	Ms. Malika Taneja	Assistant Director	10
55.	Sh. Vinay Kumar Tarun	Assistant Director	10
56.	Sh. Nilesh Kumar Ojha	Assistant Director	10
57.	Smt. Remya K Kumar	Assistant Director	10
58.	Sh. Akhilesh Gupta	Assistant Director	10
59.	Sh. Ashok Kumar Mishra	Assistant Director	10
60.	Sh. Raman Khanna	Assistant Director	10
61.	Sh. Virender Kumar	Assistant Director	10
62.	Ms. Kriti Chugh	Assistant Director	10
63.	Sh. Akhilesh R Motawala	Assistant Director	10
64.	Sh. Arvinda Kumar	Assistant Director	10
65.	Sh. Manish Nigam	Assistant Director	10

66.	Sh. Ravinder Kumar Narula	Assistant Director	10
67.	Ms. Akanksha Dua	Assistant Director	10
68.	Sh. Madan Kumar Jha	Assistant Director	10
69.	Sh. Pradeep Kumar Jain	Assistant Director	10
70.	Sh. Pankaj Gera	Assistant Director	10
71.	Sh. Soumalya Banerjee	Assistant Director	10
72.	Sh. Shailender Kumar	Assistant Director (Tech.)	10
73.	Ms. Manisha Narayan	Assistant Director (Tech.)	10
74.	Ms. Pushpinderjeet Kaur	Assistant Director (Tech.)	10
75.	Dr. Dinesh Kumar	Assistant Director (Tech.)	10
76.	Ms. Veenu Taneja	Assistant Director (Tech.)	10
77.	Sh. Harish Kumar RK	Assistant Director (Tech.)	10
78.	Ms. K.N. Dhanya	Assistant Director (Tech.)	10
79.	Ms Uma Maheshwari	Assistant Director (Tech.)	10
80.	Sh. J. Lawrence	Assistant Director (Tech.)	10
81.	Sh. Irmia Katamgari	Assistant Director (Tech.)	10
82.	Ms. Sheela Gauli	Assistant Director (Tech.)	10
83.	Sh. Naresh Chitkara	Sr. F&AO	9
84.	Sh. Chandan Kumar Das	Sr. Private Secretary	8
85.	Sh. Ankit Minocha	Personal Secretary	7
86.	Smt. Laxmibai S Dhakatre	Technical Officer	7
87.	Sh. Ashok Kr. Patel	Technical Officer	7
88.	Sh. Udaynath Khatua	Sr. Lab Assistant	7
89.	Sh. Sankar Sa	Sr. Tech. Assistant	6
90.	Sh. Ashutosh Bachhar	Tech. Assistant	6
91.	Sh. Abhijit Roy	Tech. Assistant	6
92.	Ms. Chirasmitta Saha	Tech. Assistant	6
93.	Sh. Subrota Das	Stenographer, Gr.I	6
94.	Smt. Sangita Pal Chowdury	Stenographer, Gr.II	6
95.	Sh. Randhir Singh,	Assistant	6
96.	Smt. Subhra Mazumdar	Sr. Lab. Assistant	5
97.	Sh. Subrata Saha	Sr. Lab. Assistant	5
98.	Smt. Sabita Mandi	Sr. Lab. Assistant	5
99.	Sh. Shasanka Shekhar Mondal	Sr. Lab. Assistant	5
100.	Sh. Shambhu Sarkar	UDC	4

101.	Sh. Dilip Kumar Ray	UDC	4
102.	Sh. Dilip Kumar Gautam	UDC	4
103.	Sh. Dipak Kumar Dutta	UDC	4
104.	Sh. Animesh Kumar Majumder	UDC	4
105.	Sh. Amit Bose	Stenographer, Gr.III	4
106.	Smt. Sampa Saha	Lab Assistant	3
107.	Syed Mohd. Shahzada	Lab Assistant	3
108.	Sh. Samir Kumar Bhattacharya	Lab Assistant	3
109.	Sh. Biplap Halder	Lab Assistant	3
110.	Sh. Alope Kumar Das	Lab Assistant	3
111.	Sh. Subrata Mondal	Lab Assistant	3
112.	Sh. Pradip Paul	Lab Assistant	3
113.	Sh. Anuj Srivastava	Lab. Assistant	3
114.	Sh. Sajal Paul	LDC	2
115.	Sh. Sandeep Das	LDC	2
116.	Sh. Kumar Dhiraj	LDC	2
117.	Sh. Sandip Kumar Kar	Store Keeper	2
118.	Sh. Sajan Paswan	Lab. Attendant	1
119.	Sh. Tapas Kurmar Biswas	Lab. Attendant	1
120.	Sh. Suresh Chandra	Lab. Attendant	1
121.	Sh. Subhash Chandra Nag	Lab. Attendant	1
122.	Sh. Ram Chandra Gupta	Lab. Attendant	1
123.	Sh. Lallan Prasad	Lab. Attendant	1
124.	Sh. Khiromoni Mondal	Lab. Attendant	1
125.	Sh. Biswajit Banerjee	Animal Attendant	1
126.	Sh. Amit Kumar Chowdhury	Peon	1
127.	Sh. Radha Krishna Das	Peon	1
128.	Sh. Pradyut Naha	Peon	1
129.	Sh. Gautam Gupta	Field Attendant	1
130.	Sh. Raju Mallick	Sweeper	1
131.	Sh. Dinesh Mallick	Sweeper	1
132.	Sh. Biswajit Mazumdar	Darban	1
133.	Sh. Bablu Das	Watchman	1

As on 31.12.2019

Annexure-C

List of Contractual Employees of FSSAI alongwith remuneration details			
S. No.	Name	Position	Gross Emoluments
1.	Shri Vineet Shyam	Technical Officer	48710
2.	Mrs. Apoorva Srivastava	Technical Officer	47310
3.	Ms. Aprajita Verma	Technical Officer	48710
4.	Shri Md. Amir Paray	Technical Officer	47310
5.	Ms. Kanika Aggarwal	Technical Officer	48710
6.	Ms. Sukhmani Singh	Technical Officer	48710
7.	Ms. Pallavi Gautam	Technical Officer	48710
8.	Dr. Shelvi Agarwal	Technical Officer	48710
9.	Ms. Deepika Bansal	Technical Officer	48710
10.	Ms. Mili Saxena	Technical Officer	48710
11.	Mr. Mrityunjay Anand	Technical Officer	48710
12.	Ms. Navneet Kaur	Technical Officer	47310
13.	Ms. Anju Kavi	Technical Officer	47310
14.	Ms. Rashmi Gupta	Technical Officer	45980
15.	Ms. Arkalina Dwibedi	Technical Officer	45980
16.	Ms. Kirti Gupta	Technical Officer	45980
17.	Ms. Ruby Mishra	Technical Officer	44670
18.	Ms. Aiman	Technical Officer	44670
19.	Shri Ganesh V. Bhat	Technical Officer	44670
20.	Ms. Firdaus Jahan	Technical Officer	44670
21.	Ms. Hiya Pandey	Technical Officer	44670
22.	Ms. Sonika Kumari	Technical Officer	44670
23.	Ms. Tripti Tayal	Technical Officer	44670
24.	Ms. Shibani Panigrahi	Technical Officer	44670
25.	Ms. Sakshee Pipliyal	Technical Officer	44670
26.	Shri Satish Kumar	Technical Officer	44670
27.	Shri Puneet Gupta	Technical Officer	44670
28.	Ms. Ridhi Sood	Technical Officer	44670

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
29.	Ms. Shikha Bhardwaj	Technical Officer	44670
30.	Ms. Manpreet Kour	Technical Officer	44670
31.	Ms. Aswathy P.S	Technical Officer	44670
32.	Ms. Nazia Hussain	Technical Officer	44670
33.	Mohd. Faraz	Technical Officer	44670
34.	Shri Saurabh Singh	Technical Assistant	47170
35.	Shri Kamal Dhyani	IT. Associate	47170
36.	Shri Gourish Baral	IT. Assistant	48710
37.	Ms. Suman Chillar	Personal Assistant	47170
38.	Shri Abhilash Sharma	Personal Assistant	47170
39.	Shri Rajiv Kumar Singh	Account Assistant	47170
40.	Shri Ravi Shankar	Account Assistant	42000
41.	Shri Sachin Yadav	Assistant	42000
42.	Shri Ashok Das	Assistant	47170
43.	Shri Braj Kumar Singh	Care Taker	26950
44.	Shri Jagdeep Kumar	DEO	26950
45.	Ms. Shivali Srivastava	DEO	26950
46.	Shri Tarun Kumar	DEO	26950
47.	Shri Ashwani Kumar	DEO (IEC)	26950
48.	Ms. Preeti Sharma	DEO	26950
49.	Ms Pooja Rawat	DEO	26950
50.	Ms. Geetanjali	DEO	26950
51.	Ms. Kalpana Negi	DEO	26950
52.	Ms. Anita	DEO	26950
53.	Mr. Ashish Negi	DEO	26950
54.	Shri Sachin Parashar	DEO	26950
55.	Ms. Pushpa Singhal	DEO	26950
56.	Ms. D Porselvi	DEO	26950
57.	Ms.Vaishali Mardi	DEO	26950
58.	Ms. Parul Goel	DEO	26950

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
59.	Shri Pradeep Kumar	DEO	26950
60.	Ms. Pragati Seth	DEO	26950
61.	Shri Jatin Kashyap	DEO	26180
62.	Shri Narender Kumar Thakre	DEO	26180
63.	Shri Abhishek Kumar Shahi	DEO	26180
64.	Shri Ranjit Singh	DEO	26180
65.	Shri Mukesh Kumar	DEO	26180
66.	Ms. Deepti Gupta	DEO	25440
67.	Shri Hareesh. R	DEO	25440
68.	Shri Keshav Kumar	DEO	25440
69.	Ms. Meenakshi	DEO	25440
70.	Shri Ashwani Kumar	DEO (QA)	25440
71.	Ms. Shalu Singhal	DEO	25440
72.	Sh. Anshul Gupta	DEO	24730
73.	Ms. Renu Dixit	DEO	26950
74.	Shri Pankaj Kr. Arora	Data Associate	26950
75.	Ms. Priyanka Shukla	Helpline Executive	26180
76.	Shri Mohit Gaur	Helpline Executive	26180
77.	Shri Meherwan Singh Rawat	Driver	25170
78.	Shri Narain Singh Rawat	Driver	25170
79.	Ms. Pooja	Attendant	24800
80.	Shri Bhupender Kumar	Attendant	24800
81.	Shri Rajesh Prasad	Attendant	24090
82.	Shri Vikash Kumar	Attendant	24800
83.	Shri Manish Kumar	Attendant	24090
84.	Shri Prem Singh	Attendant	24090
85.	Shri Deepak Rawat	Attendant	24090
86.	Shri Ajay Kumar Kushwaha	Attendant	24090
87.	Shri Gaurav Kumar	Attendant	24800
88.	Shri Rupesh Kumar	Attendant	24800

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
89.	Shri Rahul Sharma	Attendant	24800
90.	Shri Shiv Kumar Mourya	Attendant	24800
91.	Shri Amit Kumar	Attendant	24800
92.	Shri Bijender Singh	Attendant	24090
93.	Shri Darshan Singh	Attendant	24800
94.	Shri Arvind Kumar Sharma	Attendant	24800
95.	Sh. Nitin Yadav	Attendant	24090
96.	Shri Awadh Prasad	Attendant	24090
97.	Ms. Monica Puniya	Consultant (Asst. Dir (Tech)	64780
98.	Ms. Aruna Bandli	Consultant (Asst. Dir (Tech)	64780
99.	Dr. Sujata Singh	Consultant (Asst. Dir (Tech)	64780
100.	Sh. Balam Giri	Consultant (Asst. Dir (Tech)	64780
101.	Ms. Ratna Shrivastava	Consultant (Scientist-I)	64780
102.	Ms. Jyotsna Singh	Consultant (Scientist-I)	64780
103.	Ms. Pritha Tripathi	Consultant (Scientist-I)	64780
104.	Ms. Vaidehi Kalzunkar	Consultant (Scientist-I)	64780
105.	Dr. Kavitha Ramasamy	Consultant (Scientist-III)	90430
106.	Dr. Archana Tiwari	Consultant (Scientist-III)	90430
107.	Shri Subhash Roy	Technical Assistant	47170
108.	Shri Vrijesh Kumar Yadav	Technical Officer	48710
109.	Shri Amarsinh U. Pardeshi	Technical Officer	45980
110.	Shri Ajay Singh Kataria	Technical Officer	45980
111.	Shri Mritunjay Kumar Bhardwaj	Technical Officer	45980
112.	Ms. Shivani Sharma	Technical Officer	44670
113.	Shri Ashvini Jaiswal	Technical Officer	44670
114.	Shri Lalit Kumar	Technical Officer	44670
115.	Sh. Krishna Kumar Nanda	Technical Officer	47310
116.	Shri Vinay Kumar Singh	Technical Officer	44670
117.	Ms. Hemlata	DEO	26950
118.	Shri Anil Sharma	DEO	26950

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
119.	Mr. Mukesh Kumar Dixit	DEO	26950
120.	Shri Ajay Kumar	Attendant	24800
121.	Ms. Ruchi Bharti	Technical Assistant	47170
122.	Shri Gurunath S. Sathe	Technical Assistant	47170
123.	Shri Shivkumar H. Palimkar	Technical Assistant	47170
124.	Shri Rakesh Narayan Patil	Account Assistant	47170
125.	Ms. Rucha Sinai	Technical Officer	48710
126.	Sh. Amol R. Jagtap	Technical Officer	48710
127.	Shri Jinto Poul T.	Technical Officer	47310
128.	Ms. Bhisle Chetana Bharat	Technical Officer	45980
129.	Dr. Asmita V. Patil	Technical Officer	45980
130.	Ms. Varshika Gangwar	Technical Officer	44670
131.	Ms. Sukanya Pon Dugala	Technical Officer	44670
132.	Shri Satish Y. Patil	Technical Officer	45980
133.	Ms. Akshda Anil Bane	Technical Officer	45980
134.	Ms. Tripti Sunil Agre	DEO	26950
135.	Shri Suraj Gulab Wasnik	DEO	26950
136.	Shri Sarang T. Ghadge	DEO	26950
137.	Shri Dhananjay Thakur	DEO	26950
138.	Shri Siddhesh Morye	DEO	26950
139.	Shri Vaibhav Vinayak Patil	DEO	26950
140.	Shri Rahul Kalika Singh	DEO	26950
141.	Shri Anil Gulab Vashnik	DEO	26950
142.	Shri Sumedh Bhaskarrao Dere	DEO	26950
143.	Shri Vinod Govind Kamble	Attendant	24800
144.	Shri Shashikant S. Mahatre	Attendant	24800
145.	Shri Shivkalyan B. Anrao	Attendant	24800
146.	Shri Sagar S. Pawar	Attendant	24800
147.	Shri Deepak V. Potale	Attendant	24800
148.	Shri K. Rohini Devi	Technical Assistant	47170

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
149.	Shri D. Ramachandran	Technical Assistant	47170
150.	Shri T. Balaji	Technical Assistant	47170
151.	Ms. W. Lydia Sona Lizzy	Technical Officer	47310
152.	Shri C. Vairalingam	Technical Officer	48710
153.	Shri Amit Jha	Technical Officer	48710
154.	Ms. J. Jelin	Technical Officer	48710
155.	Shri Kamalavinayagam. A	Technical Officer	48710
156.	Shri S. Surendran	Technical Officer	48710
157.	Shri T. Raghunath	Technical Officer	48710
158.	Ms. P. Kavusalia	Technical Officer	45980
159.	Shri C. Senthilmurugan	Technical Officer	45980
160.	Shri Chezhiyan K	Technical Officer	44670
161.	Shri Raj Kumar Yeddula	Technical Officer	44670
162.	Shri E. Balamurugan	Attendant	24800
163.	Ms. E. Ambika	Attendant	24090
164.	Shri Fairoozjazack TK	Technical Officer	47310
165.	Ms. Albi Abraham	Technical Officer	44670
166.	Ms. S. Supriya	Technical Officer	45980
167.	Dr. Dhananjaya Dhara	Technical Officer	48710
168.	Ms. Payel Maji	Technical Officer	44670
169.	Shri Pinaki Barik	Account Assistant	47170
170.	Ms. Tanuja Gowswami	DEO	26950
171.	Shri Jeherul Islam	DEO	26950
172.	Shri Siddhartha Dutta	MIS	28410
173.	Shri Bapi Paul	Attendant	24800
174.	Shri Ratan Kumar Biswas	Attendant	24800
175.	Shri Bipul Chatterjee	Attendant	24800
176.	Shri Pranjal Deka	Technical Officer	48710
177.	Ms. Sumi Barman	Technical Officer	44670
178.	Shri Protul Barua	Attendant	24090

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
179.	Shri Ajay Kumar	Attendant	24800
180.	Sh. Prashant Garg	Consultant (IT and Data Analytics)	65000
181.	Ms. Rubel Farma Dogra	Consultant (IT and Data Analytics)	65000
182.	Sh. Prashaath R	Consultant (Data Centre)	94480
183.	Sh. Deepak Kumar	Consultant (Asp.net)	113380
184.	Ms. Sonia Thakur	Consultant (Graphic Designer)	50290
185.	Ms. Kavisha Nigam	Consultant (Testing)	58479
186.	Sh. Pawan Kishore Verma	Consultant (Project Coordinator & Data Manager)	90396
187.	Sh. Pankaj Kumar	Consultant (Project Coordinator & Data Manager)	85536
188.	Sh. Vyome Mehta	Consultant (Onsite Manager)	40824
189.	Ms. Ruchika Sharma	Consultant (Social Media Lead & Social Media Executive)	145800
190.	Sh. Avi Budhiraja	Consultant (Onsite Manager)	48920
191.	Sh. Pankaj Roy	Deputy Manager (App. Development-Java/J2EE)	107990
192.	Sh. Jatin Mamtani	IT. Assistant-Advertising, Awareness Building and Social Media	34990
193.	Ms. Jyoti Upadhyaya	Sr. Manager (IT) Projects	116640
194.	Sh. Jitendra Kumar	Assistant Manager-Database	62010
195.	Sh. Kaushik Bajpai	IT. Assistant-Documentation	56690
196.	Mrs. Mansi Agrawal	Assistant Manager-Asp.Net	53460
197.	Sh. Rajeev Kumar	Consultant {Assistant Manager (Java/J2EE)}	64800
198.	Sh. Gaurav Singh	Consultant {Deputy Manager (Java/J2EE)}	125680
199.	Sh. Vikas Kumar Tiwary	Consultant {Assistant Manager (Java/J2EE)}	75420
200.	Sh. Manoj Mishra	Consultant {Deputy Manager (Database)}	122940
201.	Sh. Vaibhav Jain	Consultant {Assistant Manager (Database)}	58320
202.	Sh. Ankit Tomar	Consultant {Assistant Manager (Java/J2EE)}	52740
203.	Ms. Maria Antoinette Rajamani	Consultant (Legislative drafting, legal and regulatory affairs)	65000
204.	Dr. Heena Yadav	Consultant (Skill Training and Capacity Building)	85000
205.	Ms. Meenakshi Verma	Consultant (Skill Training and Capacity Building)	65000
206.	Ms. Gifty Marium Joseph	Consultant(Legislative Drafting Legal and	60000

List of Contractual Employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Emoluments
		Regulatory)	
207.	Mrs. Namrata Khanna	Consultant (Skill Training and Capacity Building)	125000
208.	Sh. Vijay Kumar	Consultant	81640
209.	Dr. Suresh Chander Khurana	Consultant	81640
210.	Sh. Randhir Singh	Consultant	81637
211.	Sh. S.K. Sehgal	Consultant	40824
212.	Sh. Raj Singh, Consultant	Consultant	111737
213.	Sh. T. Ranganathan	Consultant	54040
214.	Sh. Ramesh Chander	Consultant	62255
215.	Sh. A.K. Chanana	Consultant (CITO)	107900
216.	Sh. P.V. Mathew	Consultant (Sr. Private Secretary)	49540
217.	Sh. Anil Kapur	Consultant (Joint Director Level)	70200
218.	Sh. Om Prakash	Consultant	46205
219.	Sh. Rajiv Kumar Mittal	Consultant	127162
220.	Sh. J.P. Sharma	Consultant	45304
221.	Sh. Sunil Bakshi	Consultant	99000
222.	Sh. Nitish Kathuria	Consultant (Onsite Manager)	54595
223.	Sh. Dinesh Kumar Singh	Consultant (Onsite Manager)	33050
224.	Sh. Shailesh B. Nimbalkar	Consultant (Onsite Manager)	76953
225.	Sh. Brijendra Mishra	Consultant (Onsite Manager)	64780
226.	Sh. Kaushik Kalita	Consultant (Onsite Manager)	46948
227.	Sh. Midhun Murali	Consultant (Onsite Manager)	69401
228.	Sh. Pradeepta Raj Prasad Patel	Consultant (Onsite Manager)	76545
229.	Sh. Sudipta Hazra	Consultant (Onsite Manager)	40824
230.	Sh. D.P. Guha	Consultant	61550
231.	Sh. Tarasankar Roy	Consultant (Personal Secretary)	27540
232.	Ms. Sree Varshini B	Consultant (Onsite Manager)	77760
233.	Sh. SMD Javeed	Consultant (Onsite Manager)	48736

Annexure-D

Consultants				
Sl. No.	Name	Designation	Place of posting	Gross Pay as on date
1.	Sh. Prashant Garg	Consultant (IT and Data Analytics)	HQ	65000
2.	Ms. Rubel Farma Dogra	Consultant (IT and Data Analytics)	HQ	65000
3.	Sh. Prashaath R	Consultant (Data Centre)	HQ	94480
4.	Sh. Deepak Kumar	Consultant (Asp.net)	HQ	113380
5.	Ms. Sonia Thakur	Consultant (Graphic Designer)	HQ	50290
6.	Ms. Kavisha Nigam	Consultant (Testing)	HQ	58479
7.	Sh. Pawan Kishore Verma	Consultant (Project Coordinator & Data Manager)	HQ	90396
8.	Sh. Pankaj Kumar	Consultant (Project Coordinator & Data Manager)	HQ	85536
9.	Sh. Vyome Mehta	Consultant (Onsite Manager)	HQ	40824
10.	Ms. Ruchika Sharma	Consultant (Social Media Lead & Social Media Executive)	HQ	145800
11.	Sh. Avi Budhiraja	Consultant (Onsite Manager)	HQ	48920
12.	Sh. Pankaj Roy	Deputy Manager (App. Development-Java/J2EE)	HQ	107990
13.	Sh. Jatin Mamtani	IT. Assistant-Advertising, Awareness Building and Social Media	HQ	34990
14.	Ms. Jyoti Upadhyaya	Sr. Manager (IT) Projects	HQ	116640
15.	Sh. Jitendra Kumar	Assistant Manager-Database	HQ	62010
16.	Sh. Kaushik Bajpai	IT. Assistant-Documentation	HQ	56690
17.	Mrs. Mansi Agrawal	Assistant Manager-Asp.Net	HQ	53460
18.	Sh. Rajeev Kumar	Consultant {Assistant Manager (Java/J2EE)}	HQ	64800
19.	Sh. Gaurav Singh	Consultant {Deputy Manager (Java/J2EE)}	HQ	125680
20.	Sh. Vikas Kumar Tiwary	Consultant {Assistant Manager (Java/J2EE)}	HQ	75420
21.	Sh. Manoj Mishra	Consultant {Deputy Manager (Database)}	HQ	122940
22.	Sh. Vaibhav Jain	Consultant {Assistant Manager (Database)}	HQ	58320
23.	Sh. Ankit Tomar	Consultant {Assistant Manager (Java/J2EE)}	HQ	52740
24.	Ms. Maria Antoinette Rajamani	Consultant (Legislative drafting, legal and regulatory affairs)	HQ	65000
25.	Dr. Heena Yadav	Consultant (Skill Training and Capacity Building)	HQ	85000
26.	Ms. Meenakshi Verma	Consultant (Skill Training and Capacity Building)	HQ	65000

27.	Ms. Gifty Marium Joseph	Consultant(Legislative Drafting Legal and Regulatory)	HQ	60000
28.	Mrs. Namrata Khanna	Consultant (Skill Training and Capacity Building)	HQ	125000
29.	Sh. Vijay Kumar	Consultant	HQ	81640
30.	Dr. Suresh Chander Khurana	Consultant	HQ	81640
31.	Sh. Randhir Singh	Consultant	HQ	81637
32.	Sh. S.K. Sehgal	Consultant	HQ	40824
33.	Sh. Raj Singh, Consultant	Consultant	HQ	111737
34.	Sh. T. Ranganathan	Consultant	HQ	54040
35.	Sh. Ramesh Chander	Consultant	HQ	62255
36.	Sh. A.K. Chanana	Consultant (CITO)	HQ	107900
37.	Sh. P.V. Mathew	Consultant (Sr. Private Secretary)	HQ	49540
38.	Sh. Anil Kapur	Consultant (Joint Director Level)	HQ	70200
39.	Sh. Om Prakash	Consultant	HQ	46205
40.	Sh. Rajiv Kumar Mittal	Consultant	HQ	127162
41.	Sh. J.P. Sharma	Consultant	HQ	45304
42.	Sh. Sunil Bakshi	Consultant	HQ	99000
43.	Sh. Nitish Kathuria	Consultant (Onsite Manager)	NR, Delhi	54595
44.	Sh. Dinesh Kumar Singh	Consultant (Onsite Manager)	NR, Delhi	33050
45.	Sh. Shailesh B. Nimbalkar	Consultant (Onsite Manager)	WR, Mumbai	76953
46.	Sh. Brijendra Mishra	Consultant (Onsite Manager)	WR, Mumbai	64780
47.	Sh. Kaushik Kalita	Consultant (Onsite Manager)	NER, Guwahati	46948
48.	Sh. Midhun Murali	Consultant (Onsite Manager)	Cochin Port	69401
49.	Sh. Pradeepta Raj Prasad Patel	Consultant (Onsite Manager)	ER, Kolkata	76545
50.	Sh. Sudipta Hazra	Consultant (Onsite Manager)	ER, Kolkata	40824
51.	Sh. D.P. Guha	Consultant	ER, Kolkata	61550
52.	Sh. Tarasankar Roy	Consultant (Personal Secretary)	ER, Kolkata	27540
53.	Ms. Sree Varshini B	Consultant (Onsite Manager)	ER, Kolkata	77760
54.	Sh. SMD Javeed	Consultant (Onsite Manager)	ER, Kolkata	48736